

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
-	CP10/17	Admission	391 394	Kirti Dhani Shah Vs. M/s Dharamshi Holdings and Developers Pvt.Ltd.

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (Petitioner Respondent)	SIGNATURE
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A. DEVARAJ  
9164088100

Respondent 2



SHIVAKUMAR BE

9900545040


Petitioner



Counsel for petitioner is present. Representative of R-1 to 3 is present. He undertakes to engage a counsel for R-1 to R-3 and requested time. Time granted till 03.04.2017.

For filing vakalat and also for filing objections/counter and serve a copy on the counsel for the petitioner. Notice to R-4/ROC, posted to 03.04.2017.

  
MEMBER (J)

  
MEMBER (T)